## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/51/2016

NAME OF THE PETITIONER(S)

: B. Parthasarathy

NAME OF THE RESPONDENT(S)

: Talent Capital India Private Ltd and 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) T.v.P. Saivihan Counsel M Mchrishnu Patitine

T.v.P. SaiviL

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## ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for respondents present. Both the counsels reported that there is a connected TCP 64/2016. Counsel for petitioner submitted that they will file a memo with a proposal for settlement since talks of settlement is already going on and sought time for the same. Time extended at request. Put up on 05.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)